

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

ORDER NO. 100 of 2022

Hon'ble President is pleased to partially modify the roster order no. 74 of 2022 for CESTAT, New Delhi on **06.05.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
06.05.2022 at 2:30 pm	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. J. Mathew, Hon'ble Member (Technical)	C/ROM No.50287/2022 in C/50334/2021 M/s. PLG Impex Vs. CC, Jodhpur

Note:

1. The matter will be heard through virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

ORDER NO. 101 of 2022

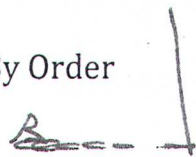
Hon'ble President is pleased to order the sitting commencing from **06.06.2022** to **02.09.2022** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.06.2022 to 02.09.2022	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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CESTAT, Chandigarh/Bar Association/O/o Commissioner (AR)/Notice
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Deputy Registrar